

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1403/2017

New Delhi, this the 08th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sushma, aged – 39 years, Group 'C',
W/o Sh. Rambir Singh,
Working as Assistant Section Officer,
In Ministry of Coal, New Delhi,
R/o H-294, Nanak Pura, Moti Bagh-II, New Delhi. ... Applicant

(Through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Union of India through the Secretary,
Department of Personnel & Training,
Govt. of India, 2nd Floor, Lok Nayak Bhawan,
Khan Market, New Delhi-3.
2. The Secretary,
Ministry of Finance,
Department of Expenditure,
Govt. of India, New Delhi.
3. The Secretary,
Ministry of Coal, Govt. of India,
Shastri Bhawan, New Delhi. ... Respondents

(through Sh. R.K. Jain)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA.

2. Accordingly, the OA is dismissed as withdrawn. No costs.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/